

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5003/2018

INDIAN COFFEE WORKERS COOP.SOC.LTD.

Appellant

VERSUS

COMMISSIONER OF CENTRAL EXCISE

Respondent

WITH

I.A. No. 36438/2019 in C.A. No. 433/2015 (XVII)
(FOR STAY)

Date : 10-04-2019 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant

Mr. Amrendra Kumar Mehta, AOR (mentioned by)

Mr. M.Y. Deshmukh, AOR

For Respondent

Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 36438/2019 in C.A. No. 433/2015

On mentioning, the matter is taken on Board.

List the matter on 22.4.2019 before the
appropriate Bench as per the roster.

(Deepak Guglani)
Court Master

(Anand Prakash)
Court Master